

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206
CP(IB)/66(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Floorex Tiles
Vs.
Greenstone Granito Private Limited

.....Applicant

.....Respondent

Order delivered on: 21/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Devashish Trivedi, Adv.
For the Respondent : Mr. Mandeep Singh Saluja, Adv. i/b Mr. Vivek Bhamere

ORDER

Ld. Counsel for the applicant appears and submitted that he has received instruction only today to appear for the applicant and seeks time to file vakalatnama and reply.
Ld. Counsel for the applicant is directed to file short synopsis within one-week.

List for further consideration on 08.03.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)